

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.129. IA/541(AHM)2021
ITEM No. 130. IA/542(AHM)2021 in
CP(IB) 207 of 2017

Proceedings under Section 9 IBC

IN THE MATTER OF:

Ramesh T Mehta (HUF)

.....Applicant

V/s

Forever Precious Jewellery & Diamond Ltd

.....Respondent

Order delivered on ..27/09/2022

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)
Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Liquidator : Mr. Navin Pahwa, Ld. Sr. Adv. along with Mr. Nipun
Singhvi, Ld. Adv.
For the Successful RA : Mr. Jaimin R Dave, Ld. Adv.
For the Respondent : Ms. Priyanshi Chandarana, Ld. Adv.

ORDER

The pleadings are complete. We direct all the learned counsels to appear physically to argue the matter on the next date of hearing on 01.11.2022.

-SD-

-SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

DR. MADAN B GOSAVI
MEMBER (JUDICIAL)

Rajeev